

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) The Fertilizer Corporation of India Limited has made a proposal to tap hydrogen from coke-oven gas of Bhilai Steel Plant for the manufacture of urea. The proposal raises a number of important issues, which cannot be fully decided until the lines of expansion of the Bhilai Steel Plant have been settled. The report of the Corporation is under examination.

(b) There is, at present, no proposal to establish a fertilizer plant at Korba utilising coke-oven gas.

(c) Does not arise.

Infiltrators in Eastern Region

*42. Shri Himatsingka:

Shri Rameshwar Tantia:

Shri Onkar Lal Berwa:

Shri Lakhjan Chaudhary:

Shri D. C. Sharma:

Shri P. C. Borooah:

Shri Narayan Reddy:

Shri Ram Harkh Yadav:

Shri Bhagwat Jha Azad:

Shri M. L. Dwivedi:

Shri S. C. Samanta:

Shri Subodh Hansda:

Shrimati Savitri Nigam:

Shri Yashpal Singh:

Shri P. R. Chakraverti:

Shri K. N. Tiwary:

Shri Bagri:

Shri Vishram Prasad:

Dr. Ram Manohar Lohia:

Shri Kishen Pattnayak:

Shri Prakash Vir Shastri:

Shri Jagdev Singh Siddhanti:

Shri Hukam Chand

Kachhavalaya:

Shri Madhu Limaye:

Shri Hem Barua:

Shri Rajeshwar Patel:

Shri Ravindra Varma:

Shri R. S. Pandey:

Shrimati Jyotsna Chanda:

Shri Basumatari:

Shrimati Renuka Barkataki:

Shri R. Barua:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the various schemes to prevent the infiltration of Pakistani nationals into Assam have not yet been implemented;

(b) if so, the reasons that prevent Assam Government to implement these schemes;

(c) the nature of assistance the Centre is considering to give in view of the difficulty expressed by the Assam Government in implementing them;

(d) whether the scheme for issue of identity cards to all the Indians in Assam has found favour and if so, when those cards are likely to be introduced; and

(e) the latest estimate of infiltrators in Assam, West Bengal and Tripura?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) to (d). Of the various schemes which have been under consideration for the prevention of infiltration of Pakistani nationals into Assam, those relating to the erection of barbed-wire fencing and issue of identity cards have respectively been found impracticable and inexpedient. The scheme for the evacuation of population from a one-mile belt is still under consideration. Other schemes have been implemented. Necessary financial and other assistance has been and is being given to the State Government.

(e) Assam—About 1,20,000

Tripura—About 1,000

West Bengal—Actual number has not yet been determined. However, the number of infiltrator detected as on 10th January 1966 was 728.

Education Commission's Report

*43. Shri Prakash Vir Shastri:

Shri Rameshwar Tantia:

Shri Himatsingka:

Shri Hukam Chand

Kachhavalaya:

Shri Jagdev Singh Siddhanti:

Shri Narayan Reddy:

Shri Vishwa Nath Pandey:

Shri M. S. Murti:

Shri Sidheshwar Prasad:

Shri Linga Reddy:
 Shri Sham Lal Saraf:
 Shri R. Barua:
 Shri Ramachandra Ulaka:
 Shrimati Renu Chakravarty:
 Shri Dhuleshwar Mecna:
 Shri R. S. Pandey:
 Shri Karni Singhji:
 Shrimati Ramdulari Sinha:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 5 on the 3rd November, 1965 and to state:

(a) whether the Education Commission has since submitted its Report to Government;

(b) if so, the main recommendations made therein; and

(c) the steps taken by Government to implement those recommendations?

The Minister of Education (Shri M. C. Chagla): (a) Not yet, Sir.

(b) and (c). Do not arise.

Indian Historical Records Commission

*44. Shri Lahtan Chaudhry:
 Shri Rameshwar Tantia:
 Shri Himatsingka:
 Shri Yashpal Singh:
 Shri Narayan Reddy:
 Shri Ram Harkh Yadav:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Union Government have decided to reconstitute the Indian Historical Records Commission and substantially amend its scope;

(b) if so, the main reasons for its reconstitution; and

(c) the composition of the Commission?

The Deputy Minister in the Ministry of Education (Shri Bhakti Darsan): (a) Yes, Sir. The Commission has already been reconstituted.

(b) The main reasons for its reconstitution are given in paras 1 and 2 of the Resolution which is laid on the Table of the House. [Placed in Library. See No. LT-5452/66].

(c) The composition of the Commission is given in para 3.1 of the Resolution.

Oil Reserves under the Ocean Bed

*45. Shri Bibhuti Mishra:
 Shri K. N. Tiwary:
 Shri P. C. Borooah:
 Shri M. L. Dwivedi:
 Shri Bhagwat Jha Azad:
 Shri S. C. Samanta:
 Shri Subodh Hansda:
 Shri Yashpal Singh:
 Shri Balmiki:
 Shri Onkar Lal Berwa:
 Shri P. R. Chakraverti:
 Shri Rameshwar Tantia:
 Shri Himatsingka:
 Shri Bagri:
 Dr. Ram Manohar Lohia:
 Shri D. N. Tiwary:
 Shri Madhu Limaye:
 Shrimati Renuka Barkataki:
 Shri Balakrishnan:
 Shri C. K. Bhattacharyya:
 Shri Hukam Chand
 Kachhavalaya:
 Shri Bade:
 Shri Gokulananda Mohanty:
 Shrimati Jyotsna Chanda:
 Shri R. S. Pandey:
 Shri Ravindra Varma:
 Shri R. Barua:
 Shri Basumatari:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that there are very huge reserves of oil under the ocean bed off the coast between the mouth of the Coleroon and Kanyakumari in Madras State and Kerala coast;

(b) if so, whether Government have formulated any scheme to exploit these reserves; and

(c) if so, the main features thereof?